



2026:DHC:5980



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **ARB.P. 632/2026**

AMBA LAMINATES PVT LTDPetitioner
Through: Mr. Kshitiz Jain, Adv.

versus

**DHANESH KAILASH BADGUJAR PROP OF GANPATI
LAMINATE AND PLYWOOD**Respondent
Through: Mr. Gopal Suthar, Mr. Shaurya
Chourasiya and Ms. Dipali
Patel, Advs.

**CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

ORDER(ORAL)

27.07.2026

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1. At the outset, Mr. Kshitiz Jain, learned Counsel appearing for the Petitioner, on instructions, seeks withdrawal of the present petition, submitting that his client is no longer interested in pursuing the present petition.

2. Accordingly, the petition is dismissed as withdrawn.

OM PRAKASH SHUKLA, J

JULY 27, 2026/gunn